

Statement 7: Financing of Gross Fiscal Deficit – 2015-16 (RE)

(₹ billion)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	170.1	6.1	-7.7	2.1	9.5	2.6	-4.6	-	-	-4.1	-3.9	170.0
2. Bihar	115.2	20.7	3.7	5.9	-3.6	-	1.8	-	-	-2.1	143.5	285.1
3. Chhattisgarh	47.7	-0.8	-0.1	7.5	3.5	1.4	0.3	-	-	8.2	0.7	68.3
4. Goa	8.8	2.1	-0.9	0.2	1.2	0.1	1.9	4.9	-	-0.1	12.2	30.4
5. Gujarat	187.5	-0.3	-11.0	-0.2	6.7	-	33.2	-	-	10.5	-4.7	221.7
6. Haryana	131.7	3.9	5.0	-6.8	13.5	0.8	5.6	-0.1	-0.3	169.8	-19.1	304.0
7. Jharkhand	96.6	3.3	8.8	8.9	-2.0	2.8	10.9	-0.3	-1.5	0.4	-14.8	112.9
8. Karnataka	149.1	9.5	14.4	1.5	26.0	-45.3	-2.0	5.0	-	-0.1	47.4	205.6
9. Kerala	144.9	5.3	-0.1	-0.5	37.4	-0.1	-13.4	3.0	-0.5	-0.8	2.0	177.2
10. Madhya Pradesh	159.5	9.2	2.3	8.7	5.8	7.5	-13.4	15.5	3.3	-3.5	16.8	211.7
11. Maharashtra	289.9	2.4	-13.4	-1.7	15.4	-10.2	23.4	-6.2	-0.6	-1.7	81.9	379.5
12. Odisha	48.0	9.4	2.6	23.6	8.0	-	-38.4	98.6	-9.4	-1.0	-42.0	99.3
13. Punjab	90.0	1.3	16.0	2.9	15.4	-4.1	1.6	5.0	-	-1.2	-4.5	122.3
14. Rajasthan	139.4	38.5	-12.3	11.1	32.9	-5.2	2.8	-	-	429.1	37.3	673.5
15. Tamil Nadu	285.3	13.5	-1.6	6.8	15.6	0.3	-7.3	-10.2	-2.4	-0.3	23.8	323.6
16. Telangana	144.4	5.9	-3.5	6.6	3.0	4.5	-3.0	-	-	12.3	-1.0	169.1
17. Uttar Pradesh	294.3	-7.4	5.9	7.0	50.9	22.3	-31.9	35.8	-12.0	314.8	-36.4	643.2
18. West Bengal	214.5	13.1	29.4	-	10.2	-1.3	2.4	-	-	5.2	-21.8	251.8
II. Special Category												
1. Arunachal Pradesh	2.2	-0.3	2.4	1.2	-0.1	0.5	-5.6	5.6	-0.3	-9.5	6.9	3.0
2. Assam	19.0	-0.7	12.0	7.2	10.1	-	6.9	0.3	6.0	-	195.6	256.5
3. Himachal Pradesh	26.5	-0.2	-3.3	0.5	9.0	-	-	-	-	-0.8	6.8	38.4
4. Jammu and Kashmir	23.7	-1.1	-	1.4	14.2	0.4	-	-0.4	-	17.7	28.0	83.8
5. Manipur	3.9	-0.4	-0.4	0.5	0.5	-	3.0	-	-	-0.1	4.0	10.9
6. Meghalaya	5.3	-0.1	0.2	0.3	1.7	-	0.1	1.0	-	-0.1	-0.3	8.2
7. Mizoram	1.1	-	0.1	-0.1	2.8	-	0.2	-	0.2	0.2	-2.9	1.6
8. Nagaland	6.0	-0.2	-	0.1	0.7	-	-7.7	-	-	-0.5	13.0	11.6
9. Sikkim	5.3	-	0.1	0.1	0.4	-0.3	-	-	-	-0.1	0.2	5.8
10. Tripura	4.2	-0.3	0.2	2.3	2.8	0.1	2.8	-3.0	0.1	-0.1	8.0	17.1
11. Uttarakhand	26.4	0.5	10.0	5.6	1.4	-	2.1	1.3	1.7	0.5	-2.0	47.5
All States	2,840.5	132.8	58.7	102.7	292.7	-23.2	-28.3	156.0	-15.7	942.6	474.7	4,933.6
<i>Memo item:</i>												
1. NCT Delhi	-	20.0	-14.4	-	-	-	-	-	-	-0.1	-1.4	4.2
2. Puducherry	4.5	-	-	0.7	0.4	-0.2	1.3	0.3	-0.1	1.4	-1.7	6.6

‘-’ : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for these states are, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2014-15 in respect of Andhra Pradesh, Arunachal Pradesh, Jammu & Kashmir and Uttarakhand.